

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURTS : DELHI**

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

| S.No. | Name of the Official | From | To |
|-------|---|--|--|
| 1. | Sh. Ashok Kumar S/o Sh. Omprakash EC-3522 | PA in the Court of Sh. Viplav Dabass, ASJ (Spl. FTC)), North District, Rohini Courts, Delhi. | PA in the Court of Sh. Rakesh Kumar-II, JSCC/ASCJ/GJ, North District, Rohini Courts, Delhi. |
| 2. | Sh. Abhishek Bhatti S/o Sh. Ram Avtar EC-3476 | PA in the Court of Sh. Rakesh Kumar-II, JSCC/ASCJ/GJ, North District, Rohini Courts, Delhi. | PA in the Court of Sh. Viplav Dabass, ASJ (Spl. FTC)), North District, Rohini Courts, Delhi. |
| 3. | Sh. Sanjeev Kumar S/o Sh. Raghunandan Sharma, EC-98426095 | JA in Office Pool, North District, Rohini Courts, Delhi. | JA in Stationery Branch, North District, Rohini Courts, Delhi. |
| 4. | Sh. Amit Kumar S/o Sh. Ranvir Singh EC-26849953 | JJA in Office Pool, North District, Rohini Courts, Delhi. | JJA in Copying Agency, North District, Rohini Courts, Delhi. |
| 5. | Sh. Rajneesh S/o Sh. Satbir Sibngh EC-3019892 | Assistant Ahlmad/JJA in the Court of Ms. Nidhi Chitkara, MM (Mahila Court-02), North District, Rohini Courts, Delhi. | Assistant Ahlmad/JJA in the vacant court of District Judge (Comm. Court), North District, Rohini Courts, Delhi. |
| 6. | Sh. Anju W/o Sh. Manoj Kumar EC-11454328 | Assistant Ahlmad/JJA in the vacant court of District Judge (Comm. Court), North District, Rohini Courts, Delhi. | Assistant Ahlmad/JJA in the Court of Ms. Nidhi Chitkara, MM (Mahila Court-02), North District, Rohini Courts, Delhi. |

- Note:1. The above named officials are hereby stand relieved from his respective place of posting & further directed to join the transferee place of posting.
2. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.

Seema Maini
(SEEMA MAINI)

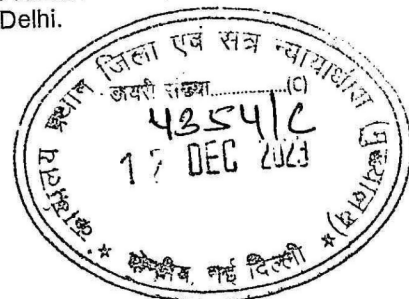
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

Dated, Delhi the 11/12/2023

No. 11985-42026 F2N(2)/Admn./T&P/(North)/RC/2023

Copy forwarded for information and necessary action to :-

- The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- The Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
- The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
- The Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.
- The Sr. AOJ/AOJ/Branch In-charge, Administration-I, II & III, Tis Hazari Courts, Delhi.
- The Sr. AOJ/AOJ/Branch In-charge, Administration-I, II & III, North District, Rohini Courts, Delhi.
- The Official concerned, North District, Rohini Courts, Delhi.
- The Dealing Official, Admn. I, II & III, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
- The Dealing Official, Admn. I, II & III, North District, Rohini Courts, Delhi.
- The Web-Site, Computer Committee, Rohini Courts, Delhi.
- The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
- The Facilitation Center, Rohini Courts, Delhi.



13. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
14. The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
15. The Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
16. Personal Office of the undersigned.

Chandani
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

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